No.l.27011/2/2016-Coord.

Government of India
Ministry of Corporate Affairs

New Delhi-110001
Dated: 08.11.2016

A copy of the Monthly Summary of the Ministry of Corporate Affairs for the month of October, 2016 is enclosed for information.

(Kshitish Kumar)
Under Secretary to the Government of India
Tel.No.2338 4502

Encl. As above.

All Members of the Council of Ministers

Copy, with enclosures, forwarded to:
1. Secretary to the President of India, Rashtrapati Bhawan, New Delhi
2. Secretary to the Vice-President of India, Cabinet Secretariat, New Delhi.
3. The Principal Director General, Ministry of I & B, Shastri Bhawan, New Delhi
4. Secretary, Deptt. of Telecommunications, Sanchar Bhawan, New Delhi
5. Secretary, Deptt. of Higher Education, Shastri Bhawan, New Delhi
6. Secretary, Deptt. of Statistics, Sardar Patel Bhawan, New Delhi
7. Secretary, Legislative Deptt., Shastri Bhawan, New Delhi
8. Secretary, Deptt. of Scientific & Industrial Research, C.S.I.R Building, Rafi Marg, New Delhi
9. Secretary, Ministry of Environment & Forest, Paryavaran Bhawan, New Delhi
10. Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi
11. Secretary, Deptt. of Revenue, North Block, New Delhi
12. Secretary, Deptt. of Industrial Development, Udyog Bhawan, New Delhi
13. Secretary, Deptt. of Defence Production & Supplies, South Block, New Delhi
14. Secretary, Deptt. of Legal Affairs, Shastri Bhawan, New Delhi

Copy to:
(i) Economic Advisor, MCA
(ii) PSO to Secretary, Ministry of Corporate Affairs
(iii) PPS to Additional Secretary, Ministry of Corporate Affairs

Copy, also to: Dir (AK) - To upload the communication on official website of the MCA - under the caption “Monthly Summary of the Ministry of Corporate Affairs for the month of October, 2016”

(Kshitish Kumar)
Under Secretary to the Government of India
MINISTRY OF CORPORATE AFFAIRS

IMPORTANT POLICY DECISIONS TAKEN AND MAJOR ACHIEVEMENTS DURING THE MONTH OF OCTOBER, 2016

(I) Circulars: -

In view of the requests received from various stakeholders, this Ministry has extended last date for filing of financial statements and annual returns using e-forms, AOC-4, AOC-4 (XBRL), AOC-4 (CFS), or MGT-7, as the case may be, without payment of additional fee, wherever applicable, till 29.11.2016. (General Circular No. 12/2016).

(II) Notifications: -

(i) This Ministry, vide notification no. 936(E) dated 01.10.2016 on Companies (Incorporation) Fourth Amendment Rules, 2016, has devised a Simplified Proforma for Incorporating Companies (SPICE) along with e-MOA and e-AOA which shall eliminate the requirement of physically signing the MOA and AOA by the applicant and promote “ease of doing business”.

(ii) The Ministry, vide notification no. S. O. 3118(E), dated 03.10.2016, has reconstituted National Advisory Committee on Accounting Standards. The Chairperson and members shall hold office for a period of one year from the date of publication of this notification in the Official Gazette or till the constitution of National Financial Reporting Authority under section 132 of the Companies Act, 2013 (18 of 2013), whichever is earlier.